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SLP(C)No. 7958 OF 1999

ITEM No.1

Court No. 6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2 in
Petition(s) for Special Leave to Appeal (Civil) No.7958/1999

(From the judgement and order dated 24/03/1999 in WA 696/99
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. NATIONAL TEXTILE CORPN., BANGALORE

Petitioner (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA (REG.)

Respondent (s)

(For directions and Office Report)

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Rajesh Mahale, Adv.
Mr. R.C. Kohli, Adv.

For Respondent (s) Mr. Pawan Kumar Bahl, Adv.
Mr. Harish Kumar, Adv.
Mr. M.M. Kashyap, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

Let this matter appear for final disposal eight
weeks hence.

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(K.K. Chawla)
Court Master

(Shelly Sengupta)
Court Master